

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 8

IA 126/2022 IN CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.09.2022**

NAME OF THE PARTIES: **IDBI BANK LIMITED THROUGH
SHRI SANJEEV KUMAR
SIRWALIA GOLLAPALLI GENERAL
MANAGER Vs. KHED SINNAR EXPRESSWAY
LIMITED MR. C S RAJAN NOMINEE
DIRECTOR
In the Matter of
Union of India
Vs
Infrastructure Leasing & Financial
Services Ltd & Ors**

Appearance (via video-conference):

For the Applicant in

IA 126/2022 : Mr. Venkatesh Dhondh, Senior Advocate,

Mr. Manmeet Singh, Ms. Shatakshi Tripathi

for the Union of India : Adv Aditya Sikka a/w Ms. Vasudha Vijaysheel

Rule 11 of NCLT, 241- 242 of the Companies Act, 2013

ORDER

List this matter on Board on 29.09.2022.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)